

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Eurolife Healthcare Private Limited Date of Commencement of Liquidation: 19-12-2023; List of Stakeholders as on Date: 18-02-2024; Name of IP: Mr. Krishna Chamadia; Process Number: 1; Last 5 digitof registration number: 11220

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	663360	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	495330	0	0	0	NA
3	Secured financial creditors	4	1128987685	4	1123361154	0	648862	4977669	Annexure 3
4	Unsecured financial creditors	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	239	103342291	226	39749322	0	63592969	0	Annexure 5
6	Operational creditors (Employees)	68	85938149	66	36567347	0	49370801	0	Annexure 6
7	Operational creditors (Government Dues)	9	605981712	9	568067431	0	37914281	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	126	294710663	110	209773205	0	84937458	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1361000427	1	1361000427	0	0	0	Annexure 9
Total		447	3579960927	416	3339677576	0	236464371	4977669	